

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.218 – IA/337(AHM)2023
In
CP(IB) 324 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Union Bank of India
V/s
RK Infratel Ltd

.....Applicant

.....Respondent

Order delivered on 25/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Ld. Adv. a.w. Mr. Rajiv Chawla, Ld.
Adv.
For the Respondent :Mr. K. Parth, Ld. Adv. for R-2 & R-3

ORDER

Due to paucity of time, the matter stands adjourned to 18.09.2023.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**